National Company Law Tribunal

Allahabad Bench

CPNO. 131/HD/2013

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

NAME OF THE COMPANY: R.R. Sheefgrah PVI Lfd SECTION OF THE COMPANIES ACT: 424 (3) of the Companies Act of 203

SI. NO.

Designation

Santolle Ko. Nigam Adv.

Representation Signature

Retitioner Stupent

2.0.

RAKESHKUMAR. Adv

CP No.131/ND/2013

Advocate, Shri Santosh Kumar Nigam for the petitioner, Advocate, Shri Rakesh Kumar for the respondent. It is stated that matter is pending before the Hon'ble Supreme Court, that apart a settlement talks is also going on.

In view of this, matter is adjourned for hearing or for reporting settlement on 21st November, 2017.

The matter be listed on 21st November, 2017.

Date: 24/10/2017

Typed by P.K.Jyoti

H.P. Chaturvedi, Member(Judicial)